

setting up four heavy water plants in the country.

(b) and (c). The required information is given below :

Name of the Plant	Place	Estimated cost (Rupees in crores)	Expected date of completion
(i) Baroda Heavy Water Plant (67.2 tonnes/year)	Baroda (Gujarat)	15.10	1973
(ii) Kota Heavy Water Plant (100 tonnes/year)	Kota (Rajasthan)	35.79	1974
(iii) Tuticorin Heavy Water Plant (71.3 tonnes/year)	Tuticorin - (Tamilnadu)	21.32	1974-75
(iv) Talcher Heavy Water Plant (62.7 tonnes/year)	Talcher (Orissa)	21.10	1976

Forward Trading in Cotton

428. SHRI VASANT SATHE : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have sanctioned forward trading in cotton ; and

(b) if so, at which centres ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD)

(a) and (b). Futures or hedge trading is not permitted in cotton. Forward trading in the form of Transferable Specific Delivery Contracts (TSD Contracts) is permitted in the Bengal Deshi variety of cotton under the auspices of East India Cotton Association, Bombay. Forward trading in the form of Non-Transferable Specific Delivery Contracts (NTSD Contracts) of three months duration has been permitted in all varieties of cotton throughout the country.

Abolition of Death Penalty

429. SHRI B. S. BHAURA :
SHRI JHARKHANDE RAI :

Will the Minister of HOME AFFAIRS be

pleased to state :

(a) whether there is any proposal under consideration to do away with the death penalty in the country, and

(b) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) and (b). The matter is being considered in all its aspects, in connection with the proposals for comprehensive revision of the Indian Penal Code.

Study by Foreign Investment Board regarding Companies Manufacturing Cosmetics

430. SHRI N. K. SANGHI : Will the MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Foreign Investment Board has completed a study of the Companies manufacturing cosmetics in the country with majority foreign equity with a view to compare their expert performance with repatriation of foreign exchange by them by way of